




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 132/16	TP 65/17	For compromise	433(e)	Nirlon Ltd., Vs Force Fitness(India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	NAGESH (Authorized person)	Respondent	
2)	KUBENDRA (Advocate) 9886814775	Respondent	
3)	Penkal.K. Arjun.	Petitioner's Counsel	

ORDER

Counsel for Petitioner present. Counsel for Respondent is also present. Both the Counsels filed joint compromise memo. Counsel for Petitioner informed the Tribunal that Corporate Debtor has given one Demand Draft and two Cheques towards full settlement of claims, subject to realisation. Requested the Tribunal to list it on 22.01.2018. Meanwhile Registry to verify the settlement memo. List it on 22.01.2018.


Member (T)


Member (J)